

FAX : 0532-2400149

REGISTERED / AD

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

Dated: 20/11/2017

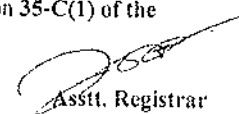
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/71420/2017-SM[BR] dated 16/11/2017

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the Central Excise and Salt Act, 1944.

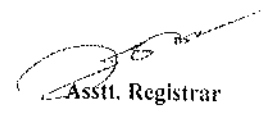

Asstt. Registrar

Application	Appeal	Name and Address of Appellant
1	E/822/2011	DEEP TOBACCO CO. PVT. LTD., 1st FLOOR, 33 CANTT. ROAD, LUCKNOW (U.P.)
		Name and Address of Respondent
2		-C.C.E. LUCKNOW 7-A, Ashok Marg, Lucknow.

Copy To

- 3 Bar Association, CESTAT, Allahabad
- 4 Director Publications, Customs, Excise. I.P. Estate, Delhi
- 5 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, Opp ICICI Bank of Defence Colony New Delhi-3
- 6 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17
- 7 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005
- 8 LAWCRUX Advisors Pvt. Ltd., LAW House, I-8, Sector-10, Faridabad 121003 (Haryana)
- 9 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070
- 10 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38
- 11 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082
- 12 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD Ground, Near Karkardooma Court, Delhi-110032

- 13 C.D.R. 14 Office Copy 15 Second Folder Copy 16 Guard File


Asstt. Registrar

IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL
REGIONAL BENCH : ALLAHABAD
COURT No. I

APPEAL No.E/822/2011-EX[SM]

(Arising out of Order-in-Appeal No.474-CE/LKO/2010 dated 22/12/2010
passed by Commissioner of Central Excise & Service Tax (Appeals),
Lucknow)

M/s Deep Tobacco Co. Pvt. Ltd.

Appellant

Vs.

Commissioner of Central Excise, Lucknow

Respondent

Appearance:

Absent on call,

Shri Mohammad Altaf, Assistant Commissioner (AR)

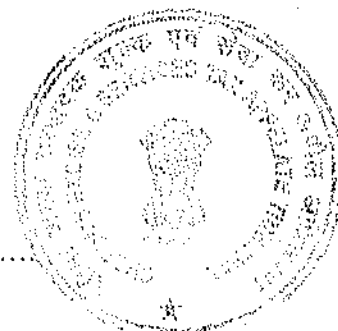
for Appellant
for Respondent

CORAM:

Mrs. Archana Wadhwa, Hon'ble Member (Judicial)

Date of Hearing : 16/11/2017
Date of Decision : 16/11/2017

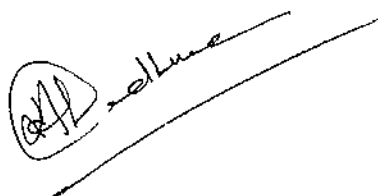
FINAL ORDER NO-71420/2017.....



Per: Mrs. Archana Wadhwa:

On matter being called, neither anybody appeared nor is there any adjournment request in spite of notice of hearing having been sent to them well in advance.

2. I also find that the matter has been repeatedly coming up on Board and the appellant was unrepresented on all the dates. It seems that the appellant is not interested in pursuing the appeal. Accordingly, the same is dismissed for



(Dictated in Court)

Member(Judicial)

प्रमाणित प्रति/Certified True Copy

UNITED STATES OF AMERICA, Registrar
 (Department of Commerce and State)
 (U.S. DEPT. OF COMMERCE, U.S. PAT. & T.M. OFF.)
 S.M. No. 21001, 1-21001-21100
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